

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No-4915
TO BE ANSWERED ON 31.03.2023**

E-PRESCRIPTION

**4915. SHRI MOHANBHAI KALYANJI KUNDARIYA:
SHRI DIPSINH SHANKARSINH RATHOD:**

Will the Minister of **HEALTH and FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that due to sloppy and poor handwriting on the prescriptions many a times pharmacists dispense wrong medicines which leads to unwanted events and if so, the details thereof;
- (b) whether the Government proposes to take cognizance and introduce e-prescription service to overcome such unwanted events and if so, the details thereof; and
- (c) if not, the necessary steps taken by the Government for putting up a mechanism to monitor accuracy and completeness of the prescription?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c)

Ayushman Bharat Digital Mission enables creation of longitudinal electronic health records for the citizens of the country. Union Health Ministry has notified Electronic Health Record (EHR) Standards which provides guideline for implementation of e-Prescription in EHR Systems. The Ayushman Bharat Digital Mission aims to create the backbone necessary to support integrated digital health infrastructure of the country and has 3 core building blocks, Unique Health IDs (ABHA IDs), Health Professional Registries and Health Facility registries. The health records generated can be linked with the ABHA IDs to facilitate continuity of care across all health facilities.
